

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 4084  
TO BE ANSWERED ON 07.04.2022**

**WELFARE OF CONSTRUCTION AND INDUSTRIAL WORKERS**

**4084. SHRI KUMAR KETKAR:  
SHRI TIRUCHI SIVA:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) deaths and injuries of construction and industrial workers during the last five years, year-wise and State-wise details thereof;**
- (b) whether any social audit has been conducted to assess the problems at construction and industrial sites, if so, the details thereof; and**
- (c) creches and schools provided for children of construction workers at their work sites during the last five years, State-wise data thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a): The Building and Other Construction Workers' (BoCW) welfare Boards of the States/ UTs maintain the data of construction workers in respect of their State/UT including data related to death and injuries of construction workers. The details are given at Annexure – I.**

**In respect of industrial workers, the Factories Act, 1948 provides for the occupational safety, health and welfare of the workers employed in the factories registered under the Act. The Factories Act, 1948 and State Factories Rules framed thereunder are enforced by the respective State Governments through Chief Inspector of Factories (CIF) / Director Industrial Safety & Health (DISH).**

**The numbers of fatal and non-fatal injuries in factories registered under the Factories Act, 1948, as collected from the Chief Inspectors of Factories / Director Industrial Safety & Health (DISH) of States / UTs for the years 2016, 2017, 2018, 2019 and 2020 State / UT-wise and year-wise are enclosed as Annexure-II and Annexure-III respectively.**

**Contd..2/-**

**(b): The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 [BOCW (RE&CS) Act, 1996] provides for inspections for enforcement of provisions of the Act by the Central and State Governments in their respective spheres.**

**Officers of Central Industrial Relations Machinery (CIRM) are regularly conducting inspections for enforcement of provisions of BOCW (RE&CS) Act, 1996 in the establishments falling under Central Sphere. The details of the inspections conducted, irregularities detected and prosecution launched in the court during the last three years is as follows:**

<b>Sl. No.</b>	<b>Particulars</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22(Up to October, 2021)</b>
<b>1</b>	<b>No. of Inspections conducted</b>	<b>1324</b>	<b>254</b>	<b>232</b>
<b>2</b>	<b>No. of irregularities detected</b>	<b>16122</b>	<b>3361</b>	<b>2732</b>
<b>3</b>	<b>No. of irregularities rectified</b>	<b>5228</b>	<b>2147</b>	<b>502</b>
<b>4</b>	<b>No. of Prosecutions launched</b>	<b>331</b>	<b>127</b>	<b>14</b>

**Further, as far as industrial sites are concerned, the State Governments in their respective jurisdictions implement safety, health, welfare measures provided under the Factories Act, 1948 and the rules made thereunder. Inspections are made by the State Government to enforce the Factories Act, 1948 so that safety, health and welfare measures are provided to workers by the employers.**

**(c): No such details under Central Sphere are maintained by the Ministry.**

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Annexure referred to in reply to Part (a) of Rajya Sabha Unstarred Question No. 4084 for 07.04.2022 regarding 'Welfare of construction and industrial workers'.

S.No.	State/UT	No. of deaths at the Construction sites (Year-wise)				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	13	05	09	04	05
2	Arunachal Pradesh	00	00	00	00	00
3	Assam	09	23	17	15	55
4	Bihar	-	01	01	02	10
5	Chhattisgarh	14	25	17	04	09
6	Goa	01	00	00	02	00
7	Gujarat	36	42	56	74	47
8	Haryana	15	26	10	15	08
9	Himachal Pradesh	01	03	02	02	04
10	J&K (including laddakh)	03	00	00	03	01
11	Jharkhand	01	00	00	00	02
12	Karnataka	37	20	08	14	43
13	Kerala	38	39	39	37	29
14	Madhya Pradesh	25	31	41	21	40
15	Maharashtra	25	67	38	58	31
16	Manipur	02	00	00	05	10
17	Meghalaya	00	00	00	05	00
18	Mizoram	00	04	10	07	05
19	Nagaland	00	00	00	00	00
20	Odisha	01	00	04	10	06
21	Punjab	00	00	01	01	10
22	Rajasthan	15	48	56	70	54
23	Sikkim	00	00	01	00	01
24	Tamil Nadu	48	45	34	48	38
25	Telangana	12	08	26	39	23
26	Tripura	01	02	01	00	00
27	Uttar Pradesh	21	09	24	28	15
28	Uttarakhand	00	00	00	00	00
29	West Bengal	02	02	05	01	01
30	Delhi (reported by O/o Labour Commissioner)	54	45	36	50	35
30A	Delhi (reported by Delhi BOCWWB)	04	07	01	00	01
31	A&N Islands	00	01	01	02	01
32	Chandigarh	00	00	00	00	00
33	Dadra & Nagar Haveli	00	00	00	01	01
34	Daman and Diu	00	00	00	00	00
35	Lakshadweep	00	00	00	00	00
36	Puducherry	00	00	02	00	00
	<b>TOTAL</b>	378	453	440	518	485

\*Source: As per data received from States/UTs

Annexure referred to in reply to Part (a) of Rajya Sabha Unstarred Question No. 4084 for 07.04.2022 regarding 'Welfare of construction and industrial workers'.

**State/UT-wise details of Fatal Injuries in registered factories (2016 – 2020)**

Sl. No.	State/UT	2016	2017	2018	2019	2020
1	Andaman and Nicobar Islands	#	#	#	#	#
2	Andhra Pradesh	68	68	61	72	66
3	Arunachal Pradesh	*	*	#	#	#
4	Assam	12	10	12	4	10
5	Bihar	11	17	21	8	12
6	Chandigarh	1	1	#	#	#
7	Chhattisgarh	81	72	91	86	84
8	Daman and Diu & Dadra and Nagar Haveli	15	16	25	9	5
9	Delhi	10	37	5	6	9
10	Goa	3	5	3	3	6
11	Gujarat	272	229	263	216	212
12	Haryana	67	49	45	26	35
13	Himachal Pradesh	9	14	9	9	8
14	Jammu and Kashmir	1	#	#	2	2
15	Jharkhand	21	17	18	21	16
16	Karnataka	54	49	85	69	45
17	Kerala	18	16	22	29	14
18	Lakshadweep	*	*	*	*	*
19	Madhya Pradesh	30	30	22	44	26
20	Maharashtra	150	137	142	145	154
21	Manipur	#	#	#	#	#
22	Meghalaya	2	3	4	1	1
23	Mizoram	#	#	#	#	#
24	Nagaland	#	#	#	#	#
25	Odisha	46	52	42	32	47
26	Puducherry	2	3	5	5	1
27	Punjab	23	20	16	64	28
28	Rajasthan	15	31	32	32	23
29	Sikkim	*	*	*	*	*
30	Tamil Nadu	104	71	84	122	114
31	Telangana	63	70	43	56	51
32	Tripura	1	#	2	#	#
33	Uttar Pradesh	46	58	48	46	66
34	Uttarakhand	10	9	15	20	15
35	West Bengal	54	#	39	#	#
	<b>Total</b>	<b>1189</b>	<b>1084</b>	<b>1154</b>	<b>1127</b>	<b>1050</b>

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs

Note: (i) \* : There are no registered factories in this State/UT

(ii) # : Data not available with the CIF / no reported by the CIF / NIL Data.

Annexure referred to in reply to Part (a) of Rajya Sabha Unstarred Question No. 4084 for 07.04.2022 regarding 'Welfare of construction and industrial workers'.

**State/UT-wise details of Non Fatal Injuries in registered factories (2016 – 2020)**

Sl. No.	State/UT	2016	2017	2018	2019	2020
1	Andaman and Nicobar Islands	70	69	39	43	57
2	Andhra Pradesh	247	103	182	154	62
3	Arunachal Pradesh	*	*	#	#	#
4	Assam	41	54	35	21	19
5	Bihar	184	80	67	52	22
6	Chandigarh	#	4	2	1	#
7	Chhattisgarh	56	84	67	65	117
8	Daman and Diu & Dadra and Nagar Haveli	39	30	50	49	29
9	Delhi	26	37	26	23	4
10	Goa	56	52	36	26	32
11	Gujarat	1169	1189	1036	718	560
12	Haryana	40	38	27	47	33
13	Himachal Pradesh	31	27	13	23	18
14	Jammu and Kashmir	2	1	1	5	1
15	Jharkhand	69	59	52	42	38
16	Karnataka	464	358	363	414	215
17	Kerala	158	236	145	122	79
18	Lakshadweep	*	*	*	*	*
19	Madhya Pradesh	358	268	265	299	242
20	Maharashtra	1352	1167	1292	1089	778
21	Manipur	#	#	#	#	#
22	Meghalaya	1	3	5	2	3
23	Mizoram	#	#	#	#	#
24	Nagaland	#	#	#	#	#
25	Odisha	169	136	46	40	48
26	Puducherry	20	35	53	32	26
27	Punjab	115	117	85	83	40
28	Rajasthan	133	343	259	188	81
29	Sikkim	*	*	*	*	*
30	Tamil Nadu	344	192	205	206	120
31	Telangana	56	117	45	57	98
32	Tripura	3	#	6	#	#
33	Uttar Pradesh	63	52	62	79	69
34	Uttarakhand	44	15	41	47	41
35	West Bengal	57	#	23	#	#
	<b>Total</b>	<b>5367</b>	<b>4866</b>	<b>4528</b>	<b>3927</b>	<b>2832</b>

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs

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